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Title: The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office laid a statement regarding status of implementation of the recommendations contained in the 1<sup>st</sup>, 14<sup>th</sup>, 19<sup>th</sup>, 31<sup>st</sup> and 43<sup>rd</sup> Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice, pertaining to the Ministry of Personnel, Public Grievances and Pensions.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has already been informed on 08.09.2011 that out of the above 25 recommendations, 23 recommendations had already been implemented and no further action remains to be taken on them. In regard to the remaining 2 recommendations, Sir, with your permission, I lay one statement on the Table of the House which indicates the status as on 31.03.2012 on these recommendations. Statement No. I indicates the position regarding these 2 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 48 recommendations in its 14<sup>th</sup> Report on the Demands for Grants (2006-07) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has been informed on 08.09.2012 that out of these, 46 recommendations had already been implemented or no further action remained to be taken on them. Out of the remaining 2 recommendations, action on 1 recommendation has been completed as indicated in Statement-II. One recommendation is at various stages of implementation as indicated in Statement-III. The progress of the implementation of the recommendation of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission, I further state that the Committee had made 74 recommendations in its 19<sup>th</sup> Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. The hon. House has been informed on 08.09.2011 that out of these, 69 recommendations had already been implemented or no further action remained to be taken on them. As regards the remaining 5 recommendations, Sir, with your permission I lay two Statements on the Table of the House which indicate the status as on 31.03.2012. Statement-IV indicates the position regarding 2 recommendations which have since been implemented. Statement-V lists the status of the remaining 3 recommendations which are still at various stages of implementation. The progress of the implementation of the remaining recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission, I further state that the Committee had made 48 recommendations in its 31<sup>st</sup> Report in Chapters III, IV & V on the Action Taken Replies of the Government on the recommendations contained in the 25<sup>th</sup> Report on Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions. Chapter-III of the 31<sup>st</sup> Report contains 11 recommendations. This hon. House has already been informed on 08.09.2012 that all the 11 recommendations contained in the Chapter-III of the 31<sup>st</sup> Report had been implemented before 31.08.2011. Chapter-IV of the 31<sup>st</sup> Report contains 36 recommendations. This hon. House has already been informed on 08.09.2011 that out of 36 recommendations, 33 recommendations had already been implemented and no further action remains to be taken on them. As regards the remaining 3 recommendations, Sir with your permission, I lay Statement-VI which indicates 1 recommendation which has been implemented. Statement-VII indicates the status of the remaining 2 recommendations as on 31.03.2012 which are at various stages of implementation.

Sir, with your kind permission I further state that the Committee had made 18 recommendations in chapters III and IV of 43<sup>rd</sup> Report on the Action Taken Replies of this Ministry on the recommendations / observations contained in the 38<sup>th</sup> Report on Demands for Grants (2010-11) on the Ministry of Personnel, Public Grievances and Pensions. This hon. House has already been informed on 08.09.2011 that out of 18 recommendations, 8 recommendations have already been implemented before 31.08.2011 and no further action remains to be taken on them. Statement-VIII lists the status of the remaining 10 recommendations which are at various stages of implementation. The progress of the implementation of these recommendations of the Committee is being closely monitored by my Ministry .

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